(c) whether Government is considering to rope in an IT company that would geotag each unit house built under the rural housing scheme and upload it on Government's website; and

(d) whether it would help Government to meet the target of housing for all by 2022?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) Yes, Sir. Under the flagship schemes of Ministry of Rural Development *i.e.* Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Gram Sadak Yojana (PMGSY) and Indira Awaas Yojana (IAY), creation of durable assets is monitored through Management Information System (MIS) of the respective scheme by making enabling provisions.

Under MGNREGA, the States have been asked to upload photographs in the specific software (NREGASOFT) during three stages of work-before, during and after.

Under PMGSY, reporting of inspection and quality monitoring of construction of roads is being uploaded on Online Management, Monitoring and Accounting System (OMMAS) through Mobile based technology with software developed for photographic recording of quality parameters.

Under IAY the progress of the scheme is monitored by linking the payment of assistance with uploading of photographs on different stages of completion on the MIS-Awaassoft. The payment in respect of subsequent instalments are activated only by uploading of the photograph showing physical progress made from the preceding stage of construction.

(c) and (d) National Informatics Centre (NIC) is already assisting the Ministry of Rural Development in the development of software for uploading and monitoring the progress of construction of house through photographs.

Implementation of MGNREGA

127. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of beneficiaries under MGNREGA in Andhra Pradesh during the current year, district-wise;

(b) the steps taken by Government to eliminate ghost beneficiaries under the rural employment scheme;

(c) whether Government has chalked out any action plan to link the workers under MGNREGA to Aadhaar numbers in some districts; and

(d) if so, the details of the identified districts thereof particularly in Andhra Pradesh and Telangana and time-frame for completion of the plan?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) District-wise details of households provided employment as demanded by job card holders under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in Andhra Pradesh during the current year are indicated in the Statement-I (*See* below).

(b) The steps taken by Government to eliminate ghost beneficiaries under the MGNREGA are as follows:

- With a view to avoid bogus attendance and to check instances of tampering and misuse of muster rolls, the e-Muster system has been introduced.
- The Ministry has established a comprehensive system of monitoring and review mechanism for MGNREGA, which, *inter alia*, include visits of Area Officers of the Ministry and National Level Monitors and Vigilance and Monitoring Committee meetings at the State/District levels.
- For smooth fund flow, the electronic Fund Management System (e-FMS) has been introduced.
- ICT based MIS has been made operational to make data available to public scrutiny including name of beneficiaries, employment demanded, number of days worked, payment made, mode of payment, social audit findings registering, grievances etc.
- Payment of wages shall, unless so exempted by the Central Government, be made through the individual savings accounts of the workers in the relevant Banks or Post Offices.
- States/UTs have been asked to strengthen Social audits of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) works in accordance with the provisions of the Audit of Schemes Rules 2011 issued in consultation with the Comptroller and Auditor General of India.
- All States have been requested to appoint Ombudsman at the district level for grievance redressal.

(c) and (d) Yes, sir. The Government has decided to link the workers under MGNREGA to Aadhaar number in 287 districts out of 300 Direct Benefit Transfer (DBT) districts. The names of identified districts including Andhra Pradesh and Telengana are given in Statement-II.

Statement-I

District-wise details of households provided employment as demanded by	
job card holders under MGNREGA in Andhra Pradesh	

Sl. No.	Districts	Households provided employment (In lakh)
1.	Anantapur	2.26
2.	Chittoor	1.64
3.	Cuddapah	1.80
4.	Vizianagaram	3.32
5.	East Godavari	2.95
6.	Guntur	2.49
7.	Kurnool	1.90
8.	Nellore	1.47
9.	Prakasam	3.11
10.	Srikakulam	3.35
11.	Krishna	1.91
12.	Visakhapatanam	2.91
13.	West Godavari	1.57
	Total	30.70

Statement-II

The names of identified districts linking MGNREGA to Aadhaar number including Andhra Pradesh and Telangana

Sl. No.	State	District
1.	Andaman and Nicobar Islands	North and Middle Andamans
2.	Andhra Pradesh	Visakhapatnam
3.	Andhra Pradesh	Anantapur
4.	Andhra Pradesh	Kurnool
5.	Andhra Pradesh	Vizianagaram
6.	Andhra Pradesh	Srikakulam

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Sl. No.	State	District
7.	Andhra Pradesh	Prakasam
8.	Andhra Pradesh	Nellore
9.	Andhra Pradesh	East Godavari
10.	Andhra Pradesh	Guntur
11.	Andhra Pradesh	Chittoor
12.	Andhra Pradesh	Cuddapah
13.	Andhra Pradesh	West Godavari
14.	Andhra Pradesh	Krishna
15.	Chhattisgarh	Dhamtari
16.	Chhattisgarh	Koriya
17.	Dadra and Nagar Haveli	Dadra and Nagar Haveli
18.	Goa	South Goa
19.	Gujarat	Navsari
20.	Gujarat	Mahesana
21.	Gujarat	Junagadh
22.	Gujarat	Porbandar
23.	Gujarat	Valsad
24.	Gujarat	Surendranagar
25.	Gujarat	Anand
26.	Gujarat	Bharuch
27.	Gujarat	Jamnagar
28.	Gujarat	Rajkot
29.	Haryana	Hisar
30.	Haryana	Sirsa
31.	Haryana	Fatehabad
32.	Haryana	Bhiwani
33.	Haryana	Karnal
34.	Haryana	Kurukshetra
<u>35.</u>	Haryana	Jhajjar

Sl. No.	State	District
36.	Haryana	Kaithal
37.	Haryana	Jind
38.	Haryana	Palwal
39.	Haryana	Mahendragrh
40.	Haryana	Rohtak
41.	Haryana	Ambala
42.	Haryana	Panipat
43.	Haryana	Faridabad
44.	Haryana	Yamuna Nagar
45.	Haryana	Rewari
46.	Haryana	Sonepat
47.	Haryana	Gurgaon
48.	Haryana	Panchkula
49.	Himachal Pradesh	Chamba
50.	Himachal Pradesh	Kangra
51.	Himachal Pradesh	Mandi
52.	Himachal Pradesh	Shimla
53.	Himachal Pradesh	Sirmaur
54.	Himachal Pradesh	Kinnaur
55.	Himachal Pradesh	Bilaspur
56.	Himachal Pradesh	Lahul and Spiti
57.	Himachal Pradesh	Hamirpur
58.	Himachal Pradesh	Kullu
59.	Himachal Pradesh	Una
60.	Himachal Pradesh	Solan
61.	Jharkhand	West Singhbhum
62.	Jharkhand	Godda
63.	Jharkhand	Giridih
64.	Jharkhand	Dumka
65.	Jharkhand	Sahibganj

Sl. No.	State	District
66.	Jharkhand	Garhwa
67.	Jharkhand	East Singhbhum
68.	Jharkhand	Pakur
69.	Jharkhand	Simdega
70.	Jharkhand	Ranchi
71.	Jharkhand	Chatra
72.	Jharkhand	Latehar
73.	Jharkhand	Gumla
74.	Jharkhand	Palamu
75.	Jharkhand	Dhanbad
76.	Jharkhand	Deoghar
77.	Jharkhand	Jamtara
78.	Jharkhand	Lohardaga
79.	Jharkhand	Koderma
80.	Jharkhand	Seraikela-Khar
81.	Jharkhand	Bokaro
82.	Jharkhand	Khunti
83.	Jharkhand	Hazaribag
84.	Jharkhand	Ramgarh
85.	Karnataka	Gulbarga
86.	Karnataka	Bijapur
87.	Karnataka	Tumkur
88.	Karnataka	Davangere
89.	Karnataka	Chitradurga
90.	Karnataka	Belgaum
91.	Karnataka	Bagalkot
92.	Karnataka	Koppal
93.	Karnataka	Hassan
94.	Karnataka	Ramanagar

Sl. No.	State	District
95.	Karnataka	Bellary
96.	Karnataka	Kolar
97.	Karnataka	Bidar
98.	Karnataka	Gadag
99.	Karnataka	Haveri
100.	Karnataka	Mandya
101.	Karnataka	Chamaraja nagar
102.	Karnataka	Mysore
103.	Karnataka	Shimoga
104.	Karnataka	Chikmagalur
105.	Karnataka	Bangalore Rural
106.	Karnataka	Uttara Kannada
107.	Karnataka	Dharwad
108.	Karnataka	Kodagu
109.	Karnataka	Dakshina Kanna
110.	Karnataka	Udupi
111.	Karnataka	Bangalore
112.	Kerala	Idukki
113.	Kerala	Kollam
114.	Kerala	Thiruvananthapuram
115.	Kerala	Kannur
116.	Kerala	Palakkad
117.	Kerala	Kottayam
118.	Kerala	Kozhikode
119.	Kerala	Kasaragod
120.	Kerala	Alappuzha
121.	Kerala	Malappuram
122.	Kerala	Wayanad
123.	Kerala	Thrissur
124.	Kerala	Pathanamthitta

Sl. No.	State	District
125.	Kerala	Ernakulam
126.	Lakshadweep	Lakshadweep
127.	Madhya Pradesh	Balaghat
128.	Madhya Pradesh	Dhar
129.	Madhya Pradesh	Mandla
130.	Madhya Pradesh	Dindori
131.	Madhya Pradesh	Khandwa
132.	Madhya Pradesh	Khargone
133.	Madhya Pradesh	Seoni
134.	Madhya Pradesh	Chhindwara
135.	Madhya Pradesh	Dewas
136.	Madhya Pradesh	Betul
137.	Madhya Pradesh	Alirajpur
138.	Madhya Pradesh	Jhabua
139.	Madhya Pradesh	Barwani
140.	Madhya Pradesh	Shahdol
141.	Madhya Pradesh	Sagar
142.	Madhya Pradesh	Jabalpur
143.	Madhya Pradesh	Ujjain
144.	Madhya Pradesh	Damoh
145.	Madhya Pradesh	Shajapur
146.	Madhya Pradesh	Katni
147.	Madhya Pradesh	Sehore
148.	Madhya Pradesh	Anuppur
149.	Madhya Pradesh	Mandsaur
150.	Madhya Pradesh	Satna
151.	Madhya Pradesh	Burhanpur
152.	Madhya Pradesh	Ratlam
153.	Madhya Pradesh	Panna
154.	Madhya Pradesh	Rewa

Sl. No.	State	District
155.	Madhya Pradesh	Umaria
156.	Madhya Pradesh	Indore
157.	Madhya Pradesh	Narsinghpur
158.	Madhya Pradesh	Vidisha
159.	Madhya Pradesh	Raisen
160.	Madhya Pradesh	Bhopal
161.	Madhya Pradesh	Harda
162.	Madhya Pradesh	Hoshangabad
163.	Madhya Pradesh	Neemuch
164.	Maharashtra	Jalna
165.	Maharashtra	Nanded
166.	Maharashtra	Ahmadnagar
167.	Maharashtra	Chandrapur
168.	Maharashtra	Thane
169.	Maharashtra	Gadchiroli
170.	Maharashtra	Nashik
171.	Maharashtra	Beed
172.	Maharashtra	Amravati
173.	Maharashtra	Yavatmal
174.	Maharashtra	Gondia
175.	Maharashtra	Bhandara
176.	Maharashtra	Wardha
177.	Maharashtra	Aurangabad
178.	Maharashtra	Nandurbar
179.	Maharashtra	Solapur
180.	Maharashtra	Osmanabad
181.	Maharashtra	Sangli
182.	Maharashtra	Satara
183.	Maharashtra	Latur

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Sl. No.	State	District
184.	Maharashtra	Dhule
185.	Maharashtra	Nagpur
186.	Maharashtra	Buldhana
187.	Maharashtra	Jalgaon
188.	Maharashtra	Washim
189.	Maharashtra	Akola
190.	Maharashtra	Hingoli
191.	Maharashtra	Pune
192.	Maharashtra	Kolhapur
193.	Maharashtra	Raigarh
194.	Maharashtra	Sindhudurg
195.	Maharashtra	Ratnagiri
196.	Odisha	Balangir
197.	Odisha	Nayagarh
198.	Odisha	Puri
199.	Odisha	Nuapada
200.	Odisha	Gajapati
201.	Odisha	Dhenkanal
202.	Odisha	Cuttack
203.	Odisha	Khordha
204.	Pondicherry	Pondicherry
205.	Pondicherry	Karaikal
206.	Punjab	Patiala
207.	Punjab	Ludhiana
208.	Punjab	Sangrur
209.	Punjab	Mukatsar
210.	Punjab	Amritsar
211.	Punjab	Moga
212.	Punjab	Hoshiarpur
213.	Punjab	Faridkot

Sl. No.	State	District
214.	Punjab	Barnala
215.	Punjab	Tarn Taran
216.	Punjab	Sas Nagar
217.	Punjab	Kapurthala
218.	Punjab	Jalandhar
219.	Punjab	Bhatinda
220.	Punjab	Gurdaspur
221.	Punjab	Mansa
222.	Punjab	Rupnagar
223.	Punjab	Nawanshahr
224.	Punjab	Fatehgarh Sahib
225.	Rajasthan	Udaipur
226.	Rajasthan	Barmer
227.	Rajasthan	Ajmer
228.	Rajasthan	Churu
229.	Rajasthan	Jaipur
230.	Rajasthan	Pali
231.	Rajasthan	Chittorgarh
232.	Rajasthan	Sri Ganganagar
233.	Rajasthan	Rajsamand
234.	Rajasthan	Alwar
235.	Rajasthan	Kota
236.	Rajasthan	Sikar
237.	Rajasthan	Sirohi
238.	Rajasthan	Jhunjhunu
239.	Sikkim	West Sikkim
240.	Sikkim	South Sikkim
241.	Sikkim	East Sikkim
242.	Sikkim	North Sikkim

Sl. No.	State	District
243.	Tamil Nadu	Viluppuram
244.	Tamil Nadu	Cuddalore
245.	Tamil Nadu	Nagapattinam
246.	Tamil Nadu	Vellore
247.	Tamil Nadu	Madurai
248.	Tamil Nadu	Pudukkottai
249.	Tamil Nadu	Thanjavur
250.	Tamil Nadu	Thiruvarur
251.	Tamil Nadu	Thiruvallur
252.	Tamil Nadu	Kancheepuram
253.	Tamil Nadu	Virudhunagar
254.	Tamil Nadu	Salem
255.	Tamil Nadu	Ariyalur
256.	Tamil Nadu	Ramanathapuram
257.	Tamil Nadu	Tiruchirapplli
258.	Tamil Nadu	Dindigul
259.	Tamil Nadu	Thoothukkudi
260.	Tamil Nadu	Namakkal
261.	Tamil Nadu	Dharmapuri
262.	Tamil Nadu	Tirunelveli
263.	Tamil Nadu	Karur
264.	Tamil Nadu	Coimbatore
265.	Tamil Nadu	Perambalur
266.	Tamil Nadu	Theni
267.	Tamil Nadu	Erode
268.	Tamil Nadu	The Nilgiris
269.	Tamil Nadu	Kanniyakumari
270.	Telangana	Warangal
271.	Telangana	Nalgonda
272.	Telangana	Ranga Reddy

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Sl. No.	State	District
273.	Telangana	Medak
274.	Telangana	Khammam
275.	Telangana	Nizamabad
276.	Telangana	Karimnagar
277.	Telangana	Adilabad
278.	Telangana	Mahbubnagar
279.	Tripura	Dhalai
280.	Tripura	West Tripura
281.	Tripura	South Tripura
282.	Tripura	North Tripura
283.	Tripura	Khowai
284.	West Bengal	Hugli
285.	West Bengal	Murshidabad
286.	West Bengal	Maldah
287.	West Bengal	Howrah

Financial Irregularities under MGNREGA

†128. SHRIMATI KANAK LATA SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether an investigation is being conducted by CBI regarding financial irregularities committed in Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) on a large scale in Kushinagar district, Uttar Pradesh during 2007 to 2010;

(b) if so, the levels of involvement noticed in CBI inquiry so far and the action being taken against them; and

(c) the districts in other States where CBI inquiry is being conducted for scams in MGNREGA and the amount of irregularity which has come to the light therein?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) The Hon'ble High Court at Allahabad, Lucknow bench issued order on 31.1.2014 directing CBI to investigate the abuse and misappropriation of funds as well as the abuse of power under MGNREGA with regard to seven districts of

[†]Original notice of the question was received in Hindi.